

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-252(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE COMPANY: Chowdhry Rubber & Chemical Pvt. Ltd. V/s. M/s. Action Udhyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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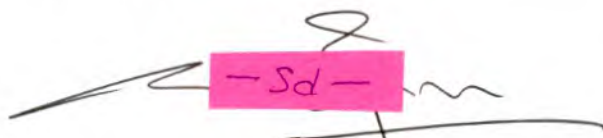
For the Petitioner (s) : Mr. Shailender Kumar, Advocate

For the Respondent (s) : Ms. Varsha Banerjee, Advocate
Mr. Milan Singh Negi
Mr. Kunal Godhwani

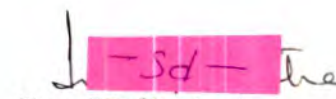
Order

Ld. Counsel for the petitioner submits that in the light of some technical objections he has instructions to withdraw the present Petition. He also prays for liberty to file a fresh one on the same cause of action. Liberty granted.

Dismissed as withdrawn.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)